

**GOVERNMENT OF INDIA  
LABOUR  
LOK SABHA**

UNSTARRED QUESTION NO:910  
ANSWERED ON:01.03.2000  
LABOUR LAWS  
SHYAMA SINGH

**Will the Minister of LABOUR be pleased to state:**

- (a) whether there is a need for change in the Indian Labour laws to remove deficiencies;
- (b) if so, whether the exploitation of labour in every field is increasing; and
- (c) if so, the strategy or plans formulated by the Government to make the various labour laws more effective to check exploitation?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT ( SHRI MUNI LALL )

(a) to (c): Review/updation of Labour Laws is a continuous process and amendments/fresh legislations are made depending on the results of the review. The Government have also recently set up the Second National Commission on Labour which would comprehensively review the Labour Laws to ensure both consistency of Labour Laws with the general changes taking place in the economic policy and also to provide for greater welfare to the working class.